



NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12.4.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/155/IB/2018
IN
PETITION NUMBER : TCP/10/ (IB)/2017
NAME OF THE PETITIONER(S) : SEW INFRASTRUCTURE LTD
NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD & 5 ORS
UNDER SECTION : 11

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1	D. S. David	R D	
2	A. Vinesh	Applicant	

ORDER

Counsels for both the parties are present and prayed for time to make final submissions. At request, time is enlarged. Put up on 17.04.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)